



2026:AHC:30733

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 2080 of 2026

Shekhar Soni

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Kuldeep Kumar Gupta
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Sri Kuldeep Kumar Gupta, learned counsel for the petitioner seeks to withdraw the present writ petition, with liberty to file afresh.
2. Learned Standing Counsel has no objection to the same.
3. Accordingly, the writ petition is **dismissed as withdrawn** with the aforesaid liberty.

February 11, 2026

N.S.Rathour

(Vikas Budhwar,J.)